

Annexure - 5

Name of the corporate debtor: SANGHVI LAND DEVELOPERS PRIVATE LIMITED; Date of commencement of Liquidation: 28th NOVEMBER, 2024;

List of stakeholders as on: 18th October, 2025

List of operational creditors (Government dues)

Sl No.	Details of claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Income Tax	Deputy Commissioner of Income Tax	26.12.2024	57,75,013.00	57,75,013.00	NA	NA	NA	NA	NA	NA	NA	NA	NA
2	GST	Goods and Service Tax	15.10.2025	6,50,944.00	0.00	NA	NA	NA	NA	NA	NA	NA	NA	Email from GST Dept. forwarded by RP. Liquidator advised GST to file claim, but no response received. Claim kept under verification
TOTAL				64,25,957.00	57,75,013.00									

